

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 164 of 2011 &
I.A. No. 250 of 2011

Dated : 16th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Limited **... Appellant(s)**

Versus

M.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s):

Mr. Jaideep Gupta, Sr. Adv
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Arjit Maitra
Mr. Abhishek Mitra

Appeal No. 140 of 2011

Reliance Infrastructure Limited **... Appellant(s)**

Versus

M.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s):

Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan
Mr. Avijeet Lala

Mr. Sitesh Mukherjee

Appeal No. 144 of 2011 &
IA – 228 of 2011

**Indian Hotel & Restaurant &
Association**

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Anurag
Ms. Surbhi Sharma

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan

Appeal No. 133 of 2011 &
IA – 215 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Ms. Kanika Agnhotri

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1

Appeal No. 132 of 2011 &
IA – 214 of 2011

Tata Power Company Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Jaideep Gupta, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan

Appeal No. 178 of 2011

Reliance Infrastructure Limited

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Counsel for Respondent (s):

Mr. Avijeet Kr. Lala

Appeal No. 139 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Ms. Kanika Agnihotri

Counsel for Respondent (s):

Mr. J.J. Bhatt, Sr. Adv.
Mr. Abhishek Mitra

ORDER

Post the matter for further hearing on **17.04.2012 at 2.30**

p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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